

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 24th day of AUGUST 2004.

Review Application no. 57 of 2004
in
Original Application no. 111 of 1998.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman
Hon'ble Mr. D.R. Tiwari, Administrative Member

1. Union of India through General Manager,
Central Railway, Chhatrapati Shivaji Terminus,
Mumbai.
2. The Divisional Railway Manager (Personnel),
North Central Railway,
Jhansi.
3. The Senior Divisional Electrical Engineer (TRS),
Central Railway,
Jhansi.

... Applicants/
Respondents

By Adv : Sri K.P. Singh

V E R S U S

N.L. Sharma

... Respondent/
Applicant

By Adv :

O R D E R

Hon. Mr. Justice S.R. Singh, VC.

Heard Sri D.P. Singh brief holder of Sri K.P. Singh,
learned counsel for the review petitioner and perused the
pleadings.

2. The OA was allowed vide order dated 17.3.2004 directing the respondents no. 2 and 3 to consider the applicant for promotion to the post of Electrical Fitter Gr. III and for that purpose conduct such trade test as may be required under law.

(Signature)

....2/-

2.

3. This review petition ~~was~~ filed on 04.06.2004 is barred by time and the delay in filing review application has not been sufficiently explained. That a part, on merit also we find no ground is made out for recalling the order dated 17.03.2004. The points ^{sought to be} ~~are~~ to be raised have already been considered. The law is well settled that the review is not appeal in disguise.

4. The review application is, therefore, dismissed.

D. Hasan
Member-A

R. G. J.
Vice-Chairman

/pc/